
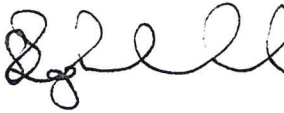


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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 59/10	IA 183/17 in TP 23/16	For hearing on IA 183/17	397/ 398	K. Inbalathan Vs. Ver Terra Products India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	JAGADISH CHINNAPPA (NITISH SHETTY) 9738223720 Raghuram Adambi 9900039859	JAGADISH CHINNAPPA Petitioner	 

ORDER

Counsel for Petitioner is present. PCS for R4 is present. IA 183/17 is ordered to be listed for hearing finally on 14.03.2018.


Member (T)


Member (J)